

**HARYANA VIDHAN SABHA**

**Un-Starred Questions**

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on  
Monday, the 27<sup>th</sup> August, 2012.**

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**Compensation for the Acquired Land**

- 226. MASTER DHARAMPAL OBRA, M.L.A. :** Will the **Irrigation Minister** be pleased to state whether it is a fact that compensation has not been granted so far by the Government for the land acquired for 3 R distributary under Burji No 10,11,12 emanating from Jui Canal in Village Kasni Kalan of Loharu constituency ; if so, the time by which the aforesaid compensation is likely to be granted to the farmers by the Government ?
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**Chandigarh:  
The 22<sup>nd</sup> August, 2012**

**SUMIT KUMAR,  
Secretary,  
Haryana Vidhan Sabha**



